when found necessary. Besides, the storage capacity thus available, additional capacity of the order of 11.25 lakh tonnes is under construction and it is proposed to take up the construction of a capacity of 12 lakh tonnes in 1970-71. This should be sufficient for covering the requirements of the imported and procured foodgrains during the year.

(d) Does not arlse.

DEVELOPMENT COUNCILS

*533. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AG-RICULTURE be pleased to refer to the replies to Unstarred Question Nos. 347 and 704 given in the Rajya Sabha on the 27th February, 1970 and 6th March, 1970, respectively, and state the number Development Councils presently working under his Ministry and how they are functioning?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : A statement is laid on the Table of the Sabha.

STATEMENT

Presently, fourteen Development Councils are working under the Ministry of Food, Agriculture, Community Development & Cooperation. All the Development Councils except Council for Sugarcane Industry are advisory bodies. The main functions of these Councils are :--

(i) To consider the development programme formulated by the Central and State Governments;

(ii) To review the progress of development in context of targets laid down;

(iii) To recommend measures for accelerating the tempo of development programmes/schemes, wherever necessary;

(iv) To review the problems of marketing and trade including price policy and to make suggestions for improvement, etc.

2. The recommendations made by these Councils are duly taken into account by the Government in formulating programmes of development and provision of funds to the State Governments for implementing the Centrally Sponsored Schemes.

3. The Development Council for Sugar Industry is a statutory body which considers all major problems concerning sugar industry. Its functions are given in Second Schedule to Industries (Development and Regulation) Act, 1951.

DEPARTMENTAL PROMOTION COMMITTEE

*534. SHRI A. D. MANI : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNI-CATIONS be pleased to state :

(a) whether a Departmental Promotion Committee was set up by the DGPT to select candidates for promotion as Assistant Engineers from Engineering Supervisors in the year 1968;

(b) if so, the mode of selection adopted by that Committee for selecting the candidates;

(c) whether the D.P.C. set up in 1968 adopted a different method of selection as compared to the one followed previously; and

(d) if so; the reasons therefor?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA): (a) Yes, Sir. The Departmental Promotion Committee met on 31-1-68.

(b) The Departmental Promotion Committee selected candidates o_n merit on an overall assessment of the performance of the candidates as reflected in their annual confidenctial reports.

(c) No, Sir. The method of 'selection' adopted by the Departmental Promotion Committee in 1968 was the same as the one followed previously.

(d) Does not arise.

CERTIFICATION AGENCY OF NATIONAL SEEDS CORPORATION LTD.

*535. SHR T. G. DESHMUKH :

SHRI N. P. CHAUDHARI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that there have been demands to the effect that the principal seed producing and marketing agency of National Seeds Corporation Ltd, should not be permitted to

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be the Certification Agency simultaneously; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) A statement is placed on the Table of the Sabha.

STATEMENT

(a) Yes, Sir. This view has been expressed in certain forums where this matter has been discussed in the past.

(b) The Seeds Act provides for a separate certification agency for each State in the country. Accordingly, the Government of India leave the choice of the certification agency entirely to the discretion of the State Governments.

*536. [Transferred to the 25th March, 1970.]

टेलेक्स-सेवा

537. श्री सूरज प्रसाद ः क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की क्रुपा करेंगे कि :

(क) किन किन शहरों में टेलेक्स-सेवा की व्यवस्था है ;

(ख) क्या सरकार देश के सभी शहरों में टेलेक्स-सेवा की व्यवस्था करने का विचार रखती है ;

(ग) यदि हां, तो इस योजना का ब्योरा क्या है; और

(ंघ) यदि नहीं, तो उसके क्या कारण हैं ?

†[TELEX SERVICE

*537. SHRI SURAJ PRASAD : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNI-CATIONS be pleased to state :

(a) the names of the cities in which arrangements for telex service exists;

†[] English translation.

(b) whether Government propose to extent telex service to all the cities in the country;

(c) if so, what are the details of this scheme; and

(d) if not, the reasons therefor?]

सूचना तथा प्रसारण और संचार मंत्री (श्री सत्यनारायण सिंह) : (क) देशभर में टेलेक्स एक्सचेंज निम्न 27 शहरों में कार्य कर रहे हैं :

बम्बई, कलकत्ता, दिल्ली, मद्रास, कोयम्बतूर नागपुर, कानपुर, हैदराबाद, वंगलौर, मदुरै, अहमदाबाद, पटना, पूना, गौहाटी, तिरुची, रांची, लखनऊ, श्रीनगर, विजयवाड़ा, जयपुर, एर्नाकुलम, बड़ौदा, सूरत, अमृतसर, जमशेदपुर, राजकोट और वास्को-डा-गामा ।

(ख) जी नहीं, टैलेक्स सेवा का केवल देश के महत्वपूर्ण औद्योगिक और व्यापारिक केन्द्रों में विस्तार करने का विचार है, जो इनके तकनीकी दृष्टि से संभव होने और चौथी योजना में इसके लिए निर्धारित साधनों के उपलब्ध होने पर निर्भर करता है।

(ग) उन 27 स्थानों के अतिरिक्त जहां टेलेक्स एक्सचेंज मौजूद है और जिनके नाम ऊपर भाग (क) के उत्तर में दिए गए हैं, अगले दो-तीन वर्षों के दौरान 19 अन्य स्थानों पर भी इस तरह के एक्सचेंज खोलने की मंजरी दी गई है। इनके नाम हैं--लुधियाना, शिलांग, चंडीगढ़, कटक, जालधर, भोपाल, त्रिवेन्द्रम, इन्दौर, विशाखापट्टनम, भुवनेश्वर, दुर्गापूर, इलाहाबाद, कालीकट. मंगलौर. सालेम, भावनगर, कोटा, कोल्हापुर और देहरादून । चौथी योजना में निर्धारित साधनों के आधार पर चौथी योजना की अवधि के दौरान आगे 9 अन्य स्थानों पर भी इस सेवा का विस्तार करने का प्रस्ताव है ।

(घ) प्रश्न नही उठता । 🔹